

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 208
IA No. 261/JPR/2019
CP No. 154/241-242/JPR/2019
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Shri Gulab Chand Banthia and Others

...Petitioners

Versus

Jaipur Investment Ltd. And Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

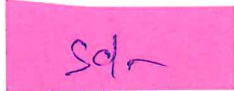
For the Petitioner : Ankit Jain, Adv.
For the Respondent : None appeared

ORDER

List the matter on 09.09.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 24, 2024